

Annexure 7

Name of the corporate debtor: **Cox & Kings Limited** ; Date of commencement of CIRP: **22nd Oct 2019** ; List of creditors as on: **18th October 2021**
List of operational creditors (Government dues)

Sl. No.	Details of Claimant			Details of claim		Details of claim admitted					Amount of claim				Remarks, if any	
	Identificat ion No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent claim	of any mutual dues, that may be set-off	of claim not admitted		under verification
1	AUT01	Income Tax Department - Mumbai	Central Government	22-Jan-20	94,89,80,662	20,10,28,930	Statutory Authority	-	-	No	NA	-	-	-	74,79,51,732	
2	AUT02	GST Department - Maharashtra (Mumbai)	State Government	29-Nov-19	35,99,92,382	35,99,92,382	Statutory Authority	-	-	No	NA	-	-	-	-	
3	AUT03	Department of Custom	Central Government	1-Nov-19	3,88,48,127	-	Statutory Authority	-	-	No	NA	-	-	-	3,88,48,127	
4	AUT04	GST Department - Karnataka (Bangalore Office)	State Government	29-Nov-19	5,28,04,267	5,28,04,267	Statutory Authority	-	-	No	NA	-	-	-	-	
5	AUT06	GST Department - Rajasthan (Jaipur)	State Government	31-Jan-20	99,66,045	99,66,045	Statutory Authority	-	-	No	NA	-	-	-	-	
6	AUT07	GST Department - Telangana (Hyderabad)	State Government	10-Apr-20	10,99,41,883	-	Statutory Authority	-	-	No	NA	-	-	-	10,99,41,883	
7	AUT08	GST Department - West Bengal (Kolkata)	State Government	29-May-20	4,06,79,685	4,06,79,685	Statutory Authority	-	-	No	NA	-	-	-	-	
8	AUT09	Employee State Insurance Corporation	Central Government	6-Jan-20	65,120	-	Statutory Authority	-	-	No	NA	-	-	-	65,120	
9	AUT10	GST Authority Gujarat (Ahmedabad)	State Government	9-Jan-20	10,44,54,239	-	Statutory Authority	-	-	No	NA	-	-	-	10,44,54,239	
10	AUT11	GST Authority Andhra Pradesh	State Government	0-Jan-00	28,29,698	-	Statutory Authority	-	-	No	NA	-	-	-	28,29,698	
11	AUT12	GST Authority Assam	State Government	0-Jan-00	4,50,91,566	-	Statutory Authority	-	-	No	NA	-	-	-	4,50,91,566	
12	AUT13	GST Authority Bihar	State Government	0-Jan-00	3,62,491	-	Statutory Authority	-	-	No	NA	-	-	-	3,62,491	
13	AUT14	GST Authority Chandigarh	State Government	0-Jan-00	10,45,934	-	Statutory Authority	-	-	No	NA	-	-	-	10,45,934	
14	AUT15	GST Authority Chattisgarh	State Government	0-Jan-00	13,56,607	-	Statutory Authority	-	-	No	NA	-	-	-	13,56,607	
15	AUT16	GST Authority Delhi	State Government	0-Jan-00	1,66,95,809	-	Statutory Authority	-	-	No	NA	-	-	-	1,66,95,809	
16	AUT17	GST Authority Goa	State Government	0-Jan-00	29,11,719	-	Statutory Authority	-	-	No	NA	-	-	-	29,11,719	
17	AUT18	GST Authority Haryana	State Government	0-Jan-00	7,02,13,462	-	Statutory Authority	-	-	No	NA	-	-	-	7,02,13,462	
18	AUT19	GST Authority Jammu and Kashmir	State Government	0-Jan-00	8,45,183	-	Statutory Authority	-	-	No	NA	-	-	-	8,45,183	
19	AUT20	GST Authority Jharkhand	State Government	0-Jan-00	19,97,988	-	Statutory Authority	-	-	No	NA	-	-	-	19,97,988	
20	AUT21	GST Authority Kerala	State Government	0-Jan-00	51,10,417	-	Statutory Authority	-	-	No	NA	-	-	-	51,10,417	
21	AUT22	GST Authority Madhya Pradesh	State Government	0-Jan-00	30,09,055	-	Statutory Authority	-	-	No	NA	-	-	-	30,09,055	
22	AUT23	GST Authority Odisha	State Government	0-Jan-00	26,97,404	-	Statutory Authority	-	-	No	NA	-	-	-	26,97,404	
23	AUT24	GST Authority Pondicherry	State Government	0-Jan-00	3,15,815	-	Statutory Authority	-	-	No	NA	-	-	-	3,15,815	
24	AUT25	GST Authority Punjab	State Government	0-Jan-00	35,00,589	-	Statutory Authority	-	-	No	NA	-	-	-	35,00,589	
25	AUT26	GST Authority Sikkim	State Government	0-Jan-00	7,24,203	-	Statutory Authority	-	-	No	NA	-	-	-	7,24,203	
26	AUT27	GST Authority Tamil Nadu	State Government	0-Jan-00	2,77,59,028	-	Statutory Authority	-	-	No	NA	-	-	-	2,77,59,028	
27	AUT28	GST Authority Uttar Pradesh	State Government	0-Jan-00	1,19,50,796	-	Statutory Authority	-	-	No	NA	-	-	-	1,19,50,796	
28	AUT29	GST Authority Uttarakhand	State Government	0-Jan-00	7,24,835	-	Statutory Authority	-	-	No	NA	-	-	-	7,24,835	
29	AUT30	Service Tax Department-Mumbai	Central Government	0-Jan-00	1,30,29,89,292	-	Statutory Authority	-	-	No	NA	1,30,29,89,292	-	-	-	
30	AUT031	Employees State Insurance corporation-Maharashtra	State Government	12-Apr-21	1,14,674	-	Statutory Authority	-	-	No	NA	-	-	-	1,14,674	
31	AUT032	Deputy Director (Revenue) Employees' State Insurance Corporation Regional office Panaji, Goa	State Government	4-Aug-21	33,214	-	Statutory Authority	-	-	No	NA	-	-	-	33,214	
					3,16,80,12,190	66,44,71,309						1,30,29,89,292			1,20,05,51,589	

Notes:

- The claims have been admitted based on documents/clarifications submitted by creditors to substantiate their claims and may be revised in case any additional information become available.
- The necessary justifications/explanations have been requested from the creditors for claims under verification and these maybe admitted on receiving sufficient proof in support of such claims.
- The claims denominated in foreign currency have been valued in Indian Currency at the reference rate that was published by RBI on the date of commencement of CIRP i.e. October 22, 2019.
- A contingent claim is a potential liability that may occur depending on the outcome of an uncertain future event or pending proceedings and lawsuits, and has been recorded based on the best estimate of the amount of the claim based on the information available.